NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/131/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

: M/s G4 Investments (India) Private Limited & 5 others

UNDER SECTION

: 235, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) P. H. Arvindh Pandian

Councy Nor

count for possout

Sr. Advocate or Cibi Vishno Sai Vihani

Petitioner

M. phi

(2). H. Karthile serteron'

P. Roy gr ORDER

Counsel for petitioner present. Counsel for respondents present. Both the counsel reported that the pleadings are complete and sought time for submitting final arguments. Time extended at their request. Put up on 22.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)